

Pandha was in the first floor in room No. 37. There were two other research scholars who were working in the ground floor and as soon as the fire came, the two people below rushed out and contacted the fire brigade, and the fire brigade came there within 20 minutes.

The circumstances under which Dr. Pandha died are rather strange. There was an inquiry conducted by the University authorities. The Police also conducted an inquiry and it was found that it was either an accident or it should be a matter of suicide. I have gone through the findings and I myself suggest not only due to the respectful memory of the young lady but also from the point of feelings of the family, that there is no point in going in detail into the incident. I don't think it will help anybody, it will only aggravate the feelings of the family who have already suffered a serious loss on account of the death of their daughter.

श्री रामस्वरूप विद्यार्थी : मैं मंत्री मोंदय से यह जानना चाहता हूँ कि क्या उन्होंने कोई ऐसी डायरेक्शन यूनिवर्सिटी को दे रखी कि जत्र भी कोई एक्सपेरिमेंट करे तो अकले न रहे कमरे के अन्दर क्यों कि इस घटना में हमको यह पता नहीं लगा कि यह दुर्घटना किसी एक्सप्लोसिव के कारण हुई या उन्होंने सूसाइड किया ? तो इसकी व्यवस्था क्यों नहीं की गई? कौन इसके लिए जिम्मेदार है ? बनारस हिन्दू यूनिवर्सिटी में हमने ऐसा ही किया है । जो अन्य यूनिवर्सिटियां हैं हिन्दूस्तान की क्या उनमें भी इसी प्रकार की हिदायते आप भेजेंगे ताकि वहां ऐसी दुर्घटनाएं न हों ?

DR. V. K. R. V. RAO: I shall be glad to accept the suggestion of the hon. Member.

MR. SPEAKER: Next question, No. 814.

SHRI SURENDRANATH DWIVEDY: Sir, let questions 814 and 817 be taken up together.

SHRI Y. B. CHAVAN: I will reply to both the questions.

#### Anti-National Activities of Naxalities

\*814. SHRI N. SHIVAPPA:  
SHRI D. R. PARMAR:  
SHRI R. R. SINGH DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether numerous people were mercilessly killed, injured, or otherwise, harassed by the increased lawless activities of the Naxalites in various parts of the country;

(b) if so, total number of people killed and the extend of property destroyed by the Naxalites during the last six months; and

(c) the action, if any, taken by Government of India with a view to strengthening the hands of the State Governments to deal with this menace of anti-national and anti-social force?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) (a) and (b). A statement is laid on the Table of the House.

(a) and (b). According to information received from the State Governments, during the last six months 27 persons were killed and property worth Rs. 5,28,361/- was looted or destroyed by the extremists in Andhra Pradesh. In Bihar the extremists were responsible for two decoities and an incident of rioting, in which 4 persons were killed and property worth about Rs. 10,000/- was looted or destroyed. In Punjab injuries were caused by extremists to two persons. Investigation in respect of incident which took place in June, 1969 in district Hoshiarpur resulting in the death of three persons, is in progress. In Uttar Pradesh, the extremists were responsible for two cases of robbery, burglary in which they looted one rifle, two guns and a revolver, besides other property worth Rs. 815/-. They also caused injuries to some persons. In West Bengal 1 person

was killed, thirty nine persons were injured and six otherwise harassed by the extremists, who also caused damage to some Government and private property. There were no such incidents in the remaining States/ Union territories.

(c) The State Governments are taking action under law to deal with the violent activities of the extremists. The Central Government has been keeping in close touch with the State Governments.

**नक्सलवादियों के विरुद्ध की गई कार्यवाही**

- \* 817. श्री वृज भूषण लाल :  
 श्री रणजीत सिंह :  
 श्री अटल बिहारी वाजपेयी :  
 श्री राम गोपाल शालवाले :  
 श्री जगन्नाथ राव जोशी :  
 श्री सूरज भान :

क्या गृह-कार्य मंत्री क्रमशः 20 दिसम्बर 1968 तथा 27 फरवरी, 1969 के तारांकित प्रश्न संख्या 871 तथा अतारांकित प्रश्न संख्या 1332 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) नक्सलवादियों की गतिविधियों का सामना करने के लिए अब तक की गई गैर कार्यवाही का व्यौरा क्या है कृपा इस संख्या परिणाम निकाले है ; और,

(ख) उन कारण कार्यवाहियों का व्यौरा क्या है जिनका भविष्य में क्रिये जाने का विचार है ?।

**गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण) :**

(क) और (ख). तारांकित प्रश्न संख्या 871 के भाग (ग) की ओर ध्यान आकर्षित किया जाता है जिसका उत्तर राज दिया जा रहा है।

SHRI N. SHIVAPPA: In our land, Kerala, West Bengal, Kashmir and so on are border States which have already suffered due to the highhanded activities of the Naxalites. The

law and order situation has been completely paralysed. In view of this there was a CBI inquiry which was going on and the report was expected. I want to know categorically from the Home Minister whether he is going to allow this question of high handed action of the naxalites to operate lawlessness in almost all parts of the country? Does he think that any action is called for from the central control of his own Ministry and in his capacity as a Home Minister? Secondly, Sir, I want to know whether the CBI report has been submitted. If so, what action is the Central Government proposing to take? (Interruption) It is our fear that the Central Government will go into action only when the matter goes beyond control. In the condition of our society today, should we allow such a situation to develop like this?

SHRI Y. B. CHAVAN: I have said there is no question of condoning or ignoring what is happening in different States. In this matter I find that the State Governments are very much wide awake to the situation. In all the States we find this and even West Bengal Government is quite aware of it and the political danger which it involves, and they are trying to take what suitable action they think is necessary. I find that Andhra Government also is taking very serious notice of what is happening in Sreekakulam district where they have been more active in the recent weeks. The same thing is there about U.P. and I should say, about Punjab. The House will remember that a few weeks before there were certain activities noticed in parts of Kerala also. I was very glad and I am very glad that even Kerala Government took some energetic action against these activities. So, there is no question of condoning or being ignorant of or ignoring the activities of these elements. At the same time one should not take a panicky view or exaggerated view of these matters.

SHRI N. SHIVAPPA: Sir, we find that in our country, on various police stations these naxalites have hoisted